

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/50712/2025 ARBP/112/2025	URC CONSTRUCTION PVT LTD. VS ROURKELA SMART CITY LTD	AMRITA MISHRA VS	// (//
2	D-BLAPL/37092/2025 BLAPL/13027/2025	FIROZ KHAN VS STATE OF ODISHA	AMIT BISWAL VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000018/2024
3	D-BLAPL/36394/2025 BLAPL/13028/2025	GOKUL BAR VS STATE OF ODISHA	GURU PRASAD BEHERA VS	// SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000351/2025
4	D-BLAPL/37389/2025 BLAPL/13029/2025	ANTARA @ ANTARYAMI BISWAL VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	JODAPADAR /116 /2025 2ND A.D.J.,PURI(Puri) ST/0000015/2025
5	D-BLAPL/36745/2025 BLAPL/13030/2025	AMZAD KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /351 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000024/2024
6	D-BLAPL/37207/2025 BLAPL/13031/2025	RAMAMURTHY SALBAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /109 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000052/2025
7	D-BLAPL/37430/2025 BLAPL/13032/2025	SRIKANTA @ RATNAKAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /268 /2025 A.D.J.,KENDRAPARA(Kendrapara) ST/0000055/2025
8	D-BLAPL/37210/2025 BLAPL/13033/2025	SANJIT SHARMA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) 2(A)CC/0000017/2025
9	D-BLAPL/37917/2025 BLAPL/13034/2025	VIKASH KUMAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000014/2025
10	D-BLAPL/37618/2025 BLAPL/13035/2025	KAILASH PRUSTY @ KAILASA PRUSTI VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	JUDUM /83 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu) Spl/0000151/2025
11	D-BLAPL/37920/2025 BLAPL/13036/2025	JIT MAHANANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu) 2(A)CC/0000047/2025

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12	D-BLAPL/37912/2025 BLAPL/13037/2025	K. MURALI REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /548 /2021 A.D.J.,KHALLIKOTE(Ganjam) ST/0000015/2022
13	D-BLAPL/37991/2025 BLAPL/13038/2025	BHOPAL SARKAR @ BIPLAB VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /122 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000045/2025
14	D-BLAPL/38001/2025 BLAPL/13039/2025	MANOJ BISWAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000006/2025
15	D-BLAPL/37928/2025 BLAPL/13040/2025	KUSHA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /189 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000134/2025
16	D-BLAPL/37933/2025 BLAPL/13041/2025	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /121 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000128/2023
17	D-BLAPL/37942/2025 BLAPL/13042/2025	JAGAN @ ADITYA NARAYAN SING VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SORO /758 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001451/2025
18	D-BLAPL/37705/2025 BLAPL/13043/2025	BABULI @ BISHNU CHARAN MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /112 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000527/2025
19	D-BLAPL/37775/2025 BLAPL/13044/2025	PANKAJ KUMAR PASWAN VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /5 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000141/2025
20	D-BLAPL/34971/2025 BLAPL/13045/2025	GURUDEV BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /50 /2019 DIST.AND SESSIONS JUDGE,BARGARH CT/0000027/2019
21	D-BLAPL/37842/2025 BLAPL/13046/2025	DHARMARAJ PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /5 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000034/2025
22	D-BLAPL/33445/2025 BLAPL/13047/2025	RANJAN DALEI VS STATE OF ODISHA	KUMAR KASHYAP VS	BALASORE SADAR /347 /2025 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000268/2025
23	D-BLAPL/35006/2025	RAJENDRA MAJHI	RABINDRA NATH PRUSTY	SINAPALI /319 /2022

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	BLAPL/13048/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000036/2022
24	D-BLAPL/35231/2025 BLAPL/13049/2025	ASHIS CHHANDA VS STATE OF ODISHA	PRAHALLADA SAHU VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
25	D-BLAPL/35533/2025 BLAPL/13050/2025	ANTARYAMI BARIK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	2(A)CC/0000019/2025 KENDRAPARA SADAR /528 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA
26	D-BLAPL/37250/2025 BLAPL/13051/2025	BABULI PARIDA VS STATE OF ODISHA	OM PRAKASH SARAN VS	ST/0000019/2025 DHENKANAL SADAR /190 /2024 DISTRICT & SESSIONS JUDGE,DHENKA
27	D-BLAPL/35892/2025 BLAPL/13052/2025	AMIT SINGH VS STATE OF ODISHA	OM PRAKASH SARAN VS	CT/0000160/2024 MOTANGA /321 /2025 J.M.F.C.,DHENKANAL(Dhenkanal)
28	D-BLAPL/37743/2025 BLAPL/13053/2025	DEBA @ DEBENDRA DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	GR/0000409/2025 KULIANA /117 /2025 2ND A.D.J., BARIPADA(Mayurbhanj)
29	D-BLAPL/37043/2025 BLAPL/13054/2025	CHANDAN BARIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	ST/0000153/2025 KANPUR /66 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu
30	D-BLAPL/37254/2025 BLAPL/13055/2025	SANJIB MOHAPATRA VS STATE OF ODISHA	OM PRAKASH SARAN VS	Spl/0000111/2025 DHENKANAL TOWN /649 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan
31	D-BLAPL/37725/2025 BLAPL/13056/2025	SACHIN KUMAR SAHOO @ PILU VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	Spl/0000023/2025 KHAMAR /405 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug
32	D-BLAPL/37368/2025 BLAPL/13057/2025	RAKESH MANTRY @ BANTI @ RAKESH KUMAR MANTRY VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	Spl/0000060/2025 BANKI /310 /2022 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac
33	D-BLAPL/37876/2025 BLAPL/13058/2025	BHAGIRATHI NAYAK VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	GR/0000439/2022 GANIA /150 /2025 J.M.F.C.,DASAPALLA(Nayagarh)
34	D-BLAPL/37279/2025 BLAPL/13059/2025	UTTARA MAJHI VS	AMITAV TRIPATHY VS	GR/0000580/2025 GHANTAPADA /58 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE

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35	D-BLAPL/36965/2025 BLAPL/13060/2025	STATE OF ODISHA SAMBHUNATH BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	Spl/0000102/2025 SIMULIA /541 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001759/2025
36	D-BLAPL/37000/2025 BLAPL/13061/2025	STATE OF ODISHA MANOJ KUMAR GOUDA VS STATE OF ODISHA	ANUPAM DASH VS	GRAM GANJAM /270 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001306/2025
37	D-BLAPL/37361/2025 BLAPL/13062/2025	STATE OF ODISHA KANHA @ JAYANTA DEHURY VS STATE OF ODISHA	SASMITA NANDA VS	JARAPADA /358 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001106/2025
38	D-BLAPL/37516/2025 BLAPL/13063/2025	STATE OF ODISHA HARISH CHANDRA MOHAPATRA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /32 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000022/2025
39	D-BLAPL/37889/2025 BLAPL/13064/2025	RANU BANIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /156 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000085/2024
40	D-BLAPL/37937/2025 BLAPL/13065/2025	RAHUL KUMBHAR VS STATE OF ODISHA	SANKET TRIVEDY VS	PATNAGARH /322 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001288/2025
41	D-BLAPL/37426/2025 BLAPL/13066/2025	DUKURA @ DASARATHI PALEYA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALINGA NAGAR /203 /2025 A.D.J.,JJPUR ROAD(Jajapur) ST/0000064/2025
42	D-BLAPL/36457/2025 BLAPL/13067/2025	SMITH DUTTA ACHARYA VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	PURI SADAR /193 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000586/2025
43	D-BLAPL/38060/2025 BLAPL/13068/2025	BAHADA MALLIK @ MALIK VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham)
44	D-BLAPL/37570/2025 BLAPL/13069/2025	RAJA SHIKARI @ RAJA DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	2(A)CC/0000044/2025 BARIPADA TOWN /353 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M)
45	D-BLAPL/38082/2025 BLAPL/13070/2025	DEBASIS MISHRA @ CHINKU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000638/2025 BAIDYANATHPUR /438 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002366/2025

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46	D-BLAPL/38083/2025 BLAPL/13071/2025	SAMEER PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /339 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002184/2025
47	D-BLAPL/37905/2025 BLAPL/13072/2025	JEEVAN PARIDA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BERHAMPUR TOWN /504 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000192/2025
48	D-BLAPL/37919/2025 BLAPL/13073/2025	MITHUN NATH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /25 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2025
49	D-BLAPL/37993/2025 BLAPL/13074/2025	PRAMILA SANDHA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000169/2025
50	D-BLAPL/37136/2025 BLAPL/13075/2025	A. DILLIP KUMAR RAO @ DILLIP KUMAR RAO VS STATE OF ODISHA	GIRIJA NANDANA DAS VS	KULIANA /117 /2025 DISTRICT & SESSIONS JUDGE,BARIPADA ST/0000153/2025
51	D-BLAPL/37995/2025 BLAPL/13076/2025	RINKU MAJHI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BURLA /268 /2019 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000045/2023
52	D-BLAPL/37548/2025 BLAPL/13077/2025	SUSHANTA KALO @ SUSANTA KALLO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D 2(B)CC/0000008/2025
53	D-BLAPL/38072/2025 BLAPL/13078/2025	PRADIPA NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ / SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000015/2025
54	D-BLAPL/38076/2025 BLAPL/13079/2025	RAMESH BARIHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHATILI /137 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000028/2025
55	D-BLAPL/37996/2025 BLAPL/13080/2025	MANOJ PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR SADAR /330 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000360/2025
56	D-BLAPL/38078/2025 BLAPL/13081/2025	BUNTY @ GUDU DALAI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KAKATAPUR /318 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATP GR/0000342/2025
57	D-BLAPL/38080/2025	JASOBANTA NAIK	JUGALA KISHORE PANDA	BIRMAHARAJPUR /217 /2025

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	BLAPL/13082/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000089/2025
58	D-BLAPL/38087/2025 BLAPL/13083/2025	BUDU HARIJAN @ BABU @ BABULA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /401 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000096/2025
59	D-BLAPL/38098/2025 BLAPL/13084/2025	ABHISEK HOTA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	BINIKA /219 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000210/2025
60	D-BLAPL/35562/2025 BLAPL/13085/2025	SK PIOT @ OHID KHAN @ POHIT KHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /578 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000223/2025
61	D-BLAPL/37093/2025 BLAPL/13086/2025	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SAHID NAGAR P.S. /348 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000829/2025
62	D-BLAPL/37369/2025 BLAPL/13087/2025	RAMAI KANDEYAN @ AMBARA VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /64 /2023 A.D.J.,KARANJIA(Mayurbhanj) ST/0000081/2023
63	D-BLAPL/38101/2025 BLAPL/13088/2025	SURESH CHANDRA SAHU VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	ROURKELA VIGILANCE /12 /2025 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000010/2025
64	D-BLAPL/38006/2025 BLAPL/13089/2025	ADITYA ROUT VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	SEMILLIGUDA /135 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000120/2024
65	D-BLAPL/38011/2025 BLAPL/13090/2025	RUPESH PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BRAHMAGIRI /368 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur) GR/0000440/2025
66	D-BLAPL/38092/2025 BLAPL/13091/2025	PRABIN BHOI VS STATE OF ODISHA	DEBASNAN DAS VS	CHOUDWAR /444 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000018/2025
67	D-BLAPL/38118/2025 BLAPL/13092/2025	HARI @ NARAHARI MACHHA VS STATE OF ODISHA	T. NARAYANA MURTY VS	KORAPUT SADAR /179 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000084/2025
68	D-BLAPL/37973/2025 BLAPL/13093/2025	PREMANANDA BISING @ BALIARSINGH VS	UMA CHARAN MISHRA VS	TUMUDIBANDHA /128 /2025 JMFC, TUMUDIBANDHA(Kandhamal)

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69	D-CMAPL/50208/2025 CMAPL/344/2025	STATE OF ODISHA EMAR MATH, PURI VS	KISHORE KUMAR JENA VS	CT/0000218/2025 // (
70	D-CMP/49355/2025 CMP/1970/2025	STATE OF ODISHA ATTARINMOSA NONO @ ATTARUN NISA BIBI VS	BRAHMANANDA TRIPATHY VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK
71	D-CMP/50324/2025 CMP/1971/2025	SK. MOIUDDIN KAUSALYA SWAIN VS	MAHESWAR MOHANTY VS	CMA/0000093/2025 // 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR
72	D-CMP/49820/2025 CMP/1972/2025	MADAN MOHAN PRADHAN MANQRAMA SAMANTARAY VS	AMIT PRASAD BOSE VS	CS/0000579/2004 // CIVIL JUDGE (SD), SORO(Baleshwar)
73	D-CMP/49856/2025 CMP/1973/2025	PARSURAM MOHANTY DILLIP KUMAR PASUPALAK VS	JAGANNATH BHUYAN VS	CS/0000356/2021 // 2ND A.D.J.,BERHAMPUR(Ganjam)
74	D-CMP/50532/2025 CMP/1974/2025	GOPAL KRUSHNA DAS M/S. TRINITY NEURO HOSPITAL AND TRAUMA CENTER, BHUBANESWAR VS	CHANDRAKANTA NAYAK VS	RFA/0000062/2025 // SR CIVIL JUDGE (COMMERCIAL COURT),CUTTACK
75	D-CMP/50398/2025 CMP/1975/2025	M/S. QIKWELL TECHNOLOGIES INDIA PVT. LTD., BANGLORE PRAMOD KUMAR AGRAWAL VS	BASUDEV MISHRA VS	EP/0000355/2024 // CIVIL JUDGE (SD),NAWARANGPUR(Nayagarh)
76	D-CMP/50627/2025 CMP/1976/2025	SUNEEL SEKHAR GOVINDA CHANDRA DHARAMAHAPATRA VS	AMITAV TRIPATHY VS	CS/0000079/2016 // CIVIL JUDGE (SD),NAYAGARH(Nayagarh)
77	D-CMP/42052/2025 CMP/1977/2025	NABAKISHORE MISHRA PRACHURA BEHERA VS	SUBHENDU KUMAR NAYAK VS	CS/0000132/2009 // CIVIL JUDGE (SD),ATHGARH(Cuttack)
78	D-CMP/50863/2025 CMP/1978/2025	AKHAYA BEHERA NATIONAL INSTITUTE FOR SOCIAL DEVELOPMENT AND INFORMATION SCIENCES, KHEMDI VS	KHEMDI CHANDRA MOHANTY VS	EC/0000008/2019 // CIVIL JUDGE (S.D), PIPILI(Puri)
79	D-CMP/50404/2025 CMP/1979/2025	M/S. LORDS REAL ESTATE DEVELOPERS AND BUILDERS PVT. LTD.,KHURDA DANIEL NAYAK VS	SUSANTA KUMAR LENKA VS	EC/0000002/2025 // CIVIL JUDGE (SD),BALLIGUDA(Kandhar)
		RAMAKANTA PRADHAN		CS/0000025/2021

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80	D-CMP/50595/2025 CMP/1980/2025	KUNJA BARIK VS MOCHIRAM BARIK	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),KHALIKOTE(Ganjam) Fd/0000046/2011
81	D-CMP/50527/2025 CMP/1981/2025	DURGASI KESHAVA RAO VS POTURAJU SURAMMA	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000002/2023
82	D-CMP/50009/2025 CMP/1982/2025	RAGHUNATH SAMANTARAY VS ASHOK SAMANTARAY	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001157/2009
83	D-CONTC/46634/2025 CONTC/5913/2025	ASHOK KUMAR LENKA VS GANGADHAR NAYAK,MANAGING DIRECTOR,HOUSING BOARD	TUSAR KANTI PRAHARAJ VS	// () //
84	D-CONTC/48828/2025 CONTC/5914/2025	SUDAM NAHAK VS AJAYA KUMAR PATRA,OES,DIST. EDUCATION OFFICER,GANJAM	ADV. VS	// () //
85	D-CONTC/49080/2025 CONTC/5915/2025	SATAYU SUBHANKAR ROURTRAY VS AWASTHY S,IAS,COMMISSIONER-SECRETARY TO GOVERNMENT OF ODISHA IN HEALTH AND F.W DEPARTMENT, ODISHA	SANTOSH KUMAR NANDA VS	// () //
86	D-CONTC/49389/2025 CONTC/5916/2025	BRUNDABAN MAHAMALLIK VS DR.N. THIRUMALA NAIK, IAS,SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	ADV. VS	// () //
87	D-CONTC/50074/2025 CONTC/5917/2025	KHIROD BISWAL VS J.SONAL,I.A.S., COLLECTOR CUM CHIEF EXECUTIVE OFFICER, ZILLA PARISHAD, JAGATSINGHPUR	ADV VS	// () //
88	D-CONTC/49408/2025 CONTC/5918/2025	GRAM PANCHAYAT HIGH SCHOOL, DHANGADADIHA VS DR.N. THIRUMALA NAIK, IAS, COMMISSION-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	ADV. VS	// () //
89	D-CONTC/49427/2025 CONTC/5919/2025	BALARAM PATRA VS ASWATHY S,IAS,COMMISSIONER - CUM - SECRETARY TO GOVERNMENT, HEALTH AND F.W DEPARTMENT,ODISHA	ADV. VS	// () //
90	D-CONTC/50159/2025 CONTC/5920/2025	KSHIROD KUMAR TRIPATHY VS CHANDRA SEKHAR PADHY,ENGINEER IN CHIEF, WATER RESOURCES,ODSHA	ADV VS	// () //
91	D-CONTC/50235/2025	JANMEJAYA NAYAK	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5921/2025	VS GOBIND MOHAN, SECRETARY MINISTRY OF HOME AFFAIRS,NEW DELHI	VS	0 //
92	D-CONTC/50464/2025 CONTC/5922/2025	SUBAS CHANDRA DAS VS ANU GARG,ADDITIONAL CHIEF SECRETARY TO GOVT., WATER RESOURCES DEPARTMENT,ODISHA	ADV VS	// 0 //
93	D-CONTC/50800/2025 CONTC/5923/2025	SANJUKTA DWARI VS DR.PRAVAT KUMAR BEHERA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BALASORE	ADV VS	// 0 //
94	D-CONTC/50056/2025 CONTC/5924/2025	ANUP EKKA VS RAHUL JAIN,SUPERINTENDENT OF POLICE, ANGUL	ADV. VS	// 0 //
95	D-CONTC/50665/2025 CONTC/5925/2025	NALINIKANTA JENA VS USHA PADHEE, IAS,COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,ODISHA	ADV. VS	// 0 //
96	D-CONTC/50666/2025 CONTC/5926/2025	KHETRABASI DASH VS USHA PADHEE, IAS,COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,ODISHA	ADV. VS	// 0 //
97	D-CONTC/38054/2025 CONTC/5927/2025	TUSAR KUMAR NAYAK VS ANU GARG,IAS,DEVELOPMENT COMMISSION-CUM-ADDL. CHIEF SECRETARY,WATER RESOURCES DEPARTMENT,ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
98	D-CONTC/48942/2025 CONTC/5928/2025	LAXMIMANI MOHARANA VS DR.NOONSAVATH THIRUMALA NAIK,IAS,COMMISSIONER-CUM-SECRETARY TO GOVERNMENT OF ODISHA S AND ME DEPT.	ADV. VS	// 0 //
99	D-CONTC/50080/2025 CONTC/5929/2025	SASHIBHUSAN MOHAPATRA VS PARESH PATRA,DISTRICT EDUCATION OFFICER, DHENKANAL,	ADV. VS	// 0 //
100	D-CONTC/49691/2025 CONTC/5930/2025	GANGADHAR SAHOO VS DR.N.THIRUMALA NAIK,IAS,PRINCIPAL SECRETARY TO GOVT. SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	ADV. VS	// 0 //
101	D-CONTC/49628/2025 CONTC/5931/2025	ASHISH KUMAR PANIGRAHI VS MUKESH KUMAR BHAMOO,IPS,SUPERINTENDENT OF POLICE, SAMBALPUR	ADV. VS	// 0 //
102	D-CONTC/49651/2025 CONTC/5932/2025	ASHOK KUMAR ROUSTRAY VS	ADV VS	// 0

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103	D-CONTC/49684/2025 CONTC/5933/2025	DR.SWATI MISHRA,REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR GOURAHARI SAHU VS	ADV. VS	// // ()
104	D-CONTC/50247/2025 CONTC/5934/2025	ANU GARG,IAS,ADDL.CHIEF SECRETARV TO GOVT. OF ODISHA, DEPARTMENT OF WATER RESOURCES BANITA BEHERA VS	ADV. VS	// // ()
105	D-CONTC/50710/2025 CONTC/5935/2025	HEMAKANTA SAY, IAS,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, ZILLA PARISHAD, MAYURBHANJ M/S. NATH AND SONS VS	ADV VS	// // ()
106	D-CONTC/49951/2025 CONTC/5936/2025	ASISH ISWAR PATIL,COLLECTOR CUM DISTRICT MAGISTRATE,DHENKANAL NARAYAN PADHI VS	SUBHADUTTA ROURTRAY VS	// // ()
107	D-CONTC/49956/2025 CONTC/5937/2025	DR.N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, M.JAYANTI DORA VS	ADV. VS	// // ()
108	D-CONTC/49960/2025 CONTC/5938/2025	BHABANI PRASAD MISHRA,OAS,STATE NODAL OFFICER (MDM) CUM ADDL. SECY. TO GOVT. OF ODISHA,S AND M.E JITEN KUMAR BEHERA VS	ADV. VS	// // ()
109	D-CRLA/36666/2025 CRLA/1404/2025	ARVIND SINGH,(CEO) TPCODL,BHUBANESWAR SUMANTA MIRDHA@KALIA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	// SASON /59 /2020 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000373/2020
110	D-CRLA/37346/2025 CRLA/1405/2025	MANGARA BEHERA@KRISHNAKANT BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BISOI /53 /2025 SPECIAL JUDGE,RAIRANGPUR(Mayurbh Spl/0000013/2025
111	D-CRLA/37471/2025 CRLA/1406/2025	AJIT KUMAR MISHRA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /27 /2019 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000013/2019
112	D-CRLA/37479/2025 CRLA/1407/2025	ASHOK NAYAK VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUCHINDA /107 /2021 A.D.J.,KUCHINDA(Sambalpur) ST/0000033/2022
113	D-CRLA/33065/2025 CRLA/1408/2025	ARATI MISHRA VS BIJAY KUMAR DAS	NIRANJAN LENKA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000067/2022

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114	D-CRLA/37350/2025 CRLA/1409/2025	GIRIJA SANKAR NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /272 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000123/2023
115	D-CRLA/37005/2025 CRLA/1410/2025	RAJA DAS VS STATE OF ODISHA	REBATI LATA PANDA VS	BADAMBADI /25 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000014/2020
116	D-CRLA/37156/2025 CRLA/1411/2025	HEMA@HEMANTA MALLICK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KENDRAPARA SADAR /291 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000039/2024
117	D-CRLMC/32405/2025 CRLMC/5233/2025	CHARLES DEEP LAKRA VS ROSE PRIYA LAKRA	GHANASHYAM NAMTOAR VS	/ /0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000027/2023
118	D-CRLMC/37267/2025 CRLMC/5234/2025	RINU RAUTARAY VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BOLAGARH P.S. /13 /2015 ASST. SESSIONS JUDGE(W.C.),KHURDA GR/0000086/2015
119	D-CRLMC/37412/2025 CRLMC/5235/2025	FAKU @ ILABANTA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /4 /2018 CIVIL JUDGE (JD)-CUM-JMFC, ASTARA GR/0000017/2018
120	D-CRLMC/37594/2025 CRLMC/5236/2025	CHARULATA @ CHAINA BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar 2(A)CC/0000078/2005
121	D-CRLMC/37685/2025 CRLMC/5237/2025	PRAYABRATA SENA@LUCKY VS STATE OF ODISHA	SAMBIT RATH VS	BANKI /34 /2022 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000016/2022
122	D-CRLMC/37815/2025 CRLMC/5238/2025	DEBENDRA NATH BEHERA VS STATE OF ODISHA	PURNA CHANDRA DAS VS	SAHADEV KHUNTA /247 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000553/2025
123	D-CRLMC/37844/2025 CRLMC/5239/2025	CHITTARANJAN PILLA VS STATE OF ODISHA	LALITENDU MISHRA VS	BADAGODA P.S. /377 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000716/2025
124	D-CRLMC/37885/2025 CRLMC/5240/2025	DIBYASINGH ROUL VS STATE OF ODISHA	BHARAT JALLI VS	DHENKANAL TOWN /820 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000073/2025
125	D-CRLMC/37872/2025	BIJAY KUMAR BANIA	GYANA RANJAN SETHI	MATHILI /127 /2020

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	CRLMC/5241/2025	VS STATE OF ODISHA	VS	J.M.F.C.,MATHILI(Malkangiri) ICC/0000003/2022
126	D-CRLMC/37689/2025 CRLMC/5242/2025	BAHANA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /85 /2011 A.D.J.,ASKA(Ganjam) ST/0000130/2014
127	D-CRLMC/37845/2025 CRLMC/5243/2025	MANTU SAHU VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /67 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000070/2025
128	D-CRLMC/38244/2025 CRLMC/5244/2025	HOTEL ASSOCIATION OF PURI, PURI VS JAGANNATH BASTIA	DEVASHIS PANDA VS	//0 2ND A.D.J.,PURI(Puri) CRREV/0000001/2021
129	D-CRLMC/38249/2025 CRLMC/5245/2025	UJALA MAHATO VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDOMUNDA /95 /2021 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000018/2021
130	D-CRLMC/31849/2025 CRLMC/5246/2025	BANITA SAHU VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	MUDANPUR RAMPUR /174 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000339/2025
131	D-CRLMC/37848/2025 CRLMC/5247/2025	GAJENDRA DIGAL VS STATE OF ODISHA	AZAD KESHORI DASH VS	GHANTAPADA /67 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000112/2025
132	D-CRLMC/38102/2025 CRLMC/5248/2025	K.TIRUMALA RAO@RINTU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /173 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000492/2021
133	D-CRLMC/37913/2025 CRLMC/5249/2025	DEEPAK NAHAK@DEEPAK KUMAR NAHAK@NAYAK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	NAYAGARH /21 /2011 ASST. SESSION JUDGE(WOMENS COURT) ST/0000056/2015
134	D-CRLMC/38166/2025 CRLMC/5250/2025	ROHITA SAHOO@ROHITA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000041/2024
135	D-CRLMC/38005/2025 CRLMC/5251/2025	RINKU TARIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000018/2024
136	D-CRLMC/37927/2025 CRLMC/5252/2025	SATYASAI SETHI VS	PRANAYA KUMAR MAHARAJ VS	//0 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M

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137	D-CRLMC/38028/2025 CRLMC/5253/2025	STATE OF ODISHA URMILA SINGH VS	KULDEEP MOHANTY VS	ICC/0000019/2024 JHIRPANI P.S. /128 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001440/2025
138	D-CRLMC/37934/2025 CRLMC/5254/2025	STATE OF ODISHA SATYASAI SETHI VS	PRANAYA KUMAR MAHARAJ VS	//0 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M
139	D-CRLMC/37451/2025 CRLMC/5255/2025	STATE OF ODISHA SUDAMA@SUDAM MAHALIK VS	SUSANTA SEKHAR MOHAPATRA VS	ICC/0000018/2024 KHANTAPADA /71 /2022 J.M.F.C. BALASORE(RURAL)(Baleshwar)
140	D-CRLMP/37610/2025 CRLMP/1641/2025	STATE OF ODISHA MALLI DAS VS	SURENDRA PRASAD BARIK VS	CT/0000201/2022 PIRAHAT P.S /310 /2025 ()
141	D-CRLMP/37730/2025 CRLMP/1642/2025	STATE OF ODISHA BISHNU BEHERA VS	ASISH KUMAR RAY VS	// () //
142	D-CRLMP/37915/2025 CRLMP/1643/2025	STATE OF ODISHA MANORANJAN BEHERA VS	ALOK KUMAR MOHAPATRA VS	//0 () //
143	D-CRLMP/37666/2025 CRLMP/1644/2025	STATE OF ODISHA SAGAR BASI NATH VS	MANOJ PANIGRAHI VS	CUTTACK SADAR /828 /2025 () //
144	D-CRLMP/37767/2025 CRLMP/1645/2025	STATE OF ODISHA SARAT NAIK @ SORA VS	MANOJ PANIGRAHI VS	RAYAGADA TOWN /208 /2021 () //
145	D-CRLMP/37608/2025 CRLMP/1646/2025	STATE OF ODISHA KAMALA MALIK VS	SURENDRA PRASAD BARIK VS	//0 () //
146	D-CRLMP/37686/2025 CRLMP/1647/2025	STATE OF ODISHA RUPALI BISWAL VS	SUBHA KUMAR MISHRA VS	PATTAMUNDAI /398 /2025 () //
147	D-CRLMP/37859/2025 CRLMP/1648/2025	STATE OF ODISHA RANJAN KUMAR DAS VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	//0 () //

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148	D-CRLMP/37606/2025 CRLMP/1649/2025	VICTIM VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 0 //
149	D-CRLMP/37857/2025 CRLMP/1650/2025	LIYAKAT ALI SHA VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	//0 0 //
150	D-CRLMP/37940/2025 CRLMP/1651/2025	KAILASH CHANDRA PATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
151	D-CRLMP/37677/2025 CRLMP/1652/2025	MANO RANJITA BEHERA VS THE STATE OF ODISHA	RESHMA BEHERA VS	NIMAKHANDI /268 /2025 0 //
152	D-CRLMP/37807/2025 CRLMP/1653/2025	KADAMBINI SAHOO VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	//0 0 //
153	D-CRLMP/37406/2025 CRLMP/1654/2025	RAJMANI MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
154	D-CRLMP/37518/2025 CRLMP/1655/2025	JUGAL PRASAD PARIDA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	BALIKUDA /337 /2025 0 //
155	D-CRLMP/37975/2025 CRLMP/1656/2025	AMIT KUMAR SINGH VS STATE OF ODISHA	SHYAM NARESH MOHANTY VS	//0 0 //
156	D-CRLMP/37866/2025 CRLMP/1657/2025	SUNANDA GIRI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	//0 0 //
157	D-CRLMP/38099/2025 CRLMP/1658/2025	PUJA MUNDA VS HOME (STATE)	PADEEP KUMAR DAS VS	// 0 //
158	D-CRLMP/37663/2025 CRLMP/1659/2025	PRANASINDHU ROUT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TIRTOL /581 /2025 0 //
159	D-CRLMP/37733/2025	PUSPANJALI BEHERA	ASISH KUMAR RAY	//

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	CRLMP/1660/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/37888/2025 CRLMP/1661/2025	MANORAMA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 () //
161	D-CRLREV/36735/2025 CRLREV/1024/2025	MUKESH ADABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MELCHHAMUNDA /46 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/000009/2025
162	D-CRLREV/37873/2025 CRLREV/1025/2025	G. RAJESH DORA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JEYPORE MAHILA /149 /2024 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS GR/0000987/2024
163	D-CRLREV/35552/2025 CRLREV/1026/2025	MANAV CHANDRA SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /142 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000648/2022
164	D-CRLREV/37341/2025 CRLREV/1027/2025	MANAS KUMAR SAHOO VS SANTOSH KUMAR MOHAPATRA	RAJJEET ROY VS	// J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0008560/2024
165	D-CRLREV/37882/2025 CRLREV/1028/2025	SURENDRANATH MISHRA VS STATE OF ODISHA	LALITENDU MISHRA VS	CHAMPUA /187 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000369/2025
166	D-CRP/45425/2025 CRP/52/2025	AFROJA BANO VS USAMED MOSQUE	SHAIK ABDUL NAYEEM VS	// PRESIDING OFFICER,WAQF TRIBUNAL Oa/0000001/2018
167	D-FAO/47526/2025 FAO/535/2025	MANAGER, CLAIMS(LEGAL), M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO LTD.,BBSR VS CHHABINDRA ROUL	CHHABINDRA DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000282/2024
168	D-MACA/50576/2025 MACA/1294/2025	D.M.,M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS K.RAMKI	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,KENDRAPARA(Kendrapara Mac/0000037/2022
169	D-MACA/50657/2025 MACA/1295/2025	MANAGER LEGAL, M/S. FUTURE GENERALI INDIA INSURANCE CO. LTD. VS DASMI BEHERA	ADAM ALI KHAN VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000952/2023
170	D-MACA/50659/2025 MACA/1296/2025	MANAGER LEGAL, M/S. FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED, VS	ADAM ALI KHAN VS	// 3RD M.A.C.T.,CUTTACK(Cuttack)

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171	D-MACA/45757/2025 MACA/1297/2025	AKASH KUMAR SAHU M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK VS MINAPRAVA @ MINA @ MINATI BEHERA	SUBRAT SATPATHY VS	Mac/0000954/2023 // IV M.A.C.T,CUTTACK(Cuttack) Mac/0000123/2016
172	D-MACA/48837/2025 MACA/1298/2025	EPLI SARASWATI VS MASIMUKKU SAMBASHIVA RAO	DEBASISH SAMAL VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000133/2023
173	D-MACA/50753/2025 MACA/1299/2025	MINI PADHAN VS SUDHANSHUBALA SAMAL	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher) Mac/0000015/2025
174	D-MACA/50754/2025 MACA/1300/2025	BANITA PATRO VS THE CHAIRMAN -CUM -MANAGING DIRECTOR, OSRTC ,BBSR	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin) Mac/0000172/2022
175	D-MACA/40541/2025 MACA/1301/2025	KUBERA MANGARAJ VS JYOTIRANJAN PANDA	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001565/2021
176	D-MACA/50442/2025 MACA/1302/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., KHURDA VS MITALI SASINI @ MITALI SENAPATI	ANUPAM DASH VS	// I MACT,BALASORE(Baleshwar) Mac/0000319/2018
177	D-MATA/49118/2025 MATA/475/2025	TAPAN KUMAR PRADHAN VS ITISHREE PRADHAN	SATYA SHIVA DASH VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000289/2022
178	D-MATA/49448/2025 MATA/476/2025	MITASHA SINGH VS MOHANISH PRATAP SINGH CHAUHAN	OM SWARUP VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000289/2022
179	D-MATA/49108/2025 MATA/477/2025	SUSHANT KUMAR MANGARAJ VS PANKAJINI BAG	JYOTSNARANI RATH VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000086/2022
180	D-RPFAM/50452/2025 RPFAM/393/2025	SUBHASHISH TRIPATHY VS VANDANA ACHARYA	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000027/2024
181	D-RPFAM/46963/2025 RPFAM/394/2025	BANAMBAR SAHOO VS ITISHREE SAHOO	PRASANNA KUMAR RATH VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000069/2023

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182	D-RSA/46120/2025 RSA/613/2025	TEJARAJ PODH VS SUBAL SUNA@GANDA	SAROJ KUMAR PADHY VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000020/2025
183	D-RVWPET/50018/2025 RVWPET/272/2025	GANGADHAR SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
184	D-RVWPET/50298/2025 RVWPET/273/2025	M/S. WINNERS PHARMA VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //
185	D-TRP(C)/50631/2025 TRP(C)/437/2025	LIPIKA MANGARAJ @ LUCY VS RABI NARAYAN NAYAK	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000356/2022
186	D-TRP(C)/50808/2025 TRP(C)/438/2025	RASHMITA DAS VS SWAPAN CHANDRA ROY	SOUBHAGYA KUMAR DASH VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000367/2025
187	D-TRP(C)/50889/2025 TRP(C)/439/2025	LIPIKA SAHOO VS SURESH KUMAR SAHOO	PABITRA KUMAR NAYAK VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000375/2025
188	D-WA/49168/2025 WA/1911/2025	PURUSOTTAM BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
189	D-WA/49854/2025 WA/1912/2025	M/S SHREE JAGANNATH SUPPLY AND SERVICE COOPERATIVE SOCIETY LTD.,CUTTACK VS ODISHA STATE COOPERATIVE OIL SEEDS GROWERS FEDERATION LTD., BBSR	AKHIL KUMAR RATH VS	// () //
190	D-WA/50729/2025 WA/1913/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
191	D-WA/50698/2025 WA/1914/2025	STATE OF ODISHA VS KOUSTUBHA SARAP	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
192	D-WA/50561/2025 WA/1915/2025	NIRUPAMA MALIK VS STATE OF ORISSA	ANUPAM RATH VS	// () //
193	D-WA/46679/2025	SUBRAT KUMAR PADHY	PAMI RATH(SR. ADV.)	//

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	WA/1916/2025	VS ODISHA PUBLIC SERVICE COMMISSION,CUTTACK	VS	0 //
194	D-WA/50701/2025 WA/1917/2025	STATE OF ODISHA VS BINODINI TRIPATHY	AISHWARYA DASH, A.S.C VS	// 0 //
195	D-WA/50689/2025 WA/1918/2025	STATE OF ODISHA VS RAMAKANTA CHOUDHURY	MANASH RANJAN MOHANTY,A.G.A VS	// 0 //
196	D-WA/50700/2025 WA/1919/2025	STATE OF ODISHA VS SISIR KANTA SARANGI	SASWAT DAS, A.G.A VS	// 0 //
197	D-WP(C)/48974/2025 WP(C)/35210/2025	SRI ASHOK RAITA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
198	D-WP(C)/49908/2025 WP(C)/35211/2025	BISWANATH MUDULI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
199	D-WP(C)/49799/2025 WP(C)/35212/2025	SHRI TAPAS DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
200	D-WP(C)/49902/2025 WP(C)/35213/2025	M/S RANJITA SA,BALASORE VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
201	D-WP(C)/49958/2025 WP(C)/35214/2025	BEDAVYAS MAHAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
202	D-WP(C)/49953/2025 WP(C)/35215/2025	MADHUSMITA MOHAPATRA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
203	D-WP(C)/32833/2025 WP(C)/35216/2025	JALANDHAR RANA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
204	D-WP(C)/50540/2025 WP(C)/35217/2025	PREETI BAI VS	LALITENDU MISHRA VS	// 0

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205	D-WP(C)/45374/2025 WP(C)/35218/2025	JAGDISH CHANDRA JENA TAPASWINI MAHALA VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0 //
206	D-WP(C)/50382/2025 WP(C)/35219/2025	SANJAYA KUMAR MENDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
207	D-WP(C)/49887/2025 WP(C)/35220/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
208	D-WP(C)/46030/2025 WP(C)/35221/2025	NIRAJ KUMAR CHAMPATI VS PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, ODISHA, CUTTACK	DEBAJYOTI SAMAL VS	// 0 //
209	D-WP(C)/49399/2025 WP(C)/35222/2025	PRAFULLA KUMAR JENA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
210	D-WP(C)/50403/2025 WP(C)/35223/2025	GOBINDA CHANDRA BHUYAN VS THE STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
211	D-WP(C)/49804/2025 WP(C)/35224/2025	SANGRAM KESORI MISHRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
212	D-WP(C)/49790/2025 WP(C)/35225/2025	SWADHIN KUMAR PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
213	D-WP(C)/49800/2025 WP(C)/35226/2025	LASER POWER AND INFRAPVT. LTD., BALASORE VS SRI RAM MARMU	KAPILA CHARAN NAYAK VS	// 0 //
214	D-WP(C)/49795/2025 WP(C)/35227/2025	SUJIT KUMAR DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
215	D-WP(C)/49798/2025 WP(C)/35228/2025	NIRANJAN SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //

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216	D-WP(C)/50569/2025 WP(C)/35229/2025	SUBASH CHANDRA JENA VS STAE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
217	D-WP(C)/50623/2025 WP(C)/35230/2025	JAYANTI BISWAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
218	D-WP(C)/49957/2025 WP(C)/35231/2025	NALINI PRAVA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
219	D-WP(C)/49968/2025 WP(C)/35232/2025	BIKASH KUMAR RAY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
220	D-WP(C)/43208/2025 WP(C)/35233/2025	SANDHYARANI DASH @ MOHAPATRA VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
221	D-WP(C)/49784/2025 WP(C)/35234/2025	PRADEEP KUMAR DAS VS THE PERMANENT LOK ADALAT, KHURDA	DEVI PRASAD DASH VS	// 0 //
222	D-WP(C)/50217/2025 WP(C)/35235/2025	MURALIDHAR SANKHUA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
223	D-WP(C)/49761/2025 WP(C)/35236/2025	NITYANANDA MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
224	D-WP(C)/50438/2025 WP(C)/35237/2025	SANTOSH KUMAR DARJEE VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	// 0 //
225	D-WP(C)/50151/2025 WP(C)/35238/2025	BANK OF INDIA, CHANDAKA INDUSTRIAL COMPLEX, BHUBANESWAR VS COLLECTOR AND DIST.MAGISTRATE, KHURDA	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //
226	D-WP(C)/49757/2025 WP(C)/35239/2025	DHRUBA CHARAN MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
227	D-WP(C)/51070/2025	SANTOSH KUMAR PATTANAIAK	DEEPALI MAHAPATRA	//

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	WP(C)/35240/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/50626/2025 WP(C)/35241/2025	SUPRAVA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
229	D-WP(C)/50379/2025 WP(C)/35242/2025	NIRANJAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
230	D-WP(C)/49613/2025 WP(C)/35243/2025	BISWANATH MISHRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
231	D-WP(C)/50972/2025 WP(C)/35244/2025	SONALIKA MOHAPATRA VS REGISTRAR, DEBT RECOVERY TRIBUNAL, CUTTACK BENCH, CUTTACK	NALINI KANTA SAHOO VS	// 0 //
232	D-WP(C)/49778/2025 WP(C)/35245/2025	NIRMALA PANDA VS THE COMMISSIONER, CONSOLIDATION, ODISHA, CUTTACK	PRAVAT RANJAN SUTAR VS	// 0 //
233	D-WP(C)/50726/2025 WP(C)/35246/2025	MINAKSHI SUBUDHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
234	D-WP(C)/49976/2025 WP(C)/35247/2025	SHANTILATA MISHRA VS STATE OF ODISHA	JAGABANDHU ROUT VS	// 0 //
235	D-WP(C)/50471/2025 WP(C)/35248/2025	JANGYASENI BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
236	D-WP(C)/50036/2025 WP(C)/35249/2025	SNIGDHASHREE SWAIN VS THE STATE TAX OFFICER, BHANJANAGAR CIRCLE	SATYABRATA TRIPATHY VS	// 0 //
237	D-WP(C)/50630/2025 WP(C)/35250/2025	DEBENDRA BARIK VS THE ODISHA INFORMATION COMMISSION, BBSR	AKSHAYA KUMAR NAYAK VS	// 0 //
238	D-WP(C)/50506/2025 WP(C)/35251/2025	PRATICHI PRADHAN VS	BIJAYA KUMAR DASH VS	// 0

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239	D-WP(C)/50745/2025 WP(C)/35252/2025	BRANCH MANAGER, UNION BANK OF INDIA, MALGODOWN BRANCH, CUTTACK DR.MAHESH KUMAR VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// // ()
240	D-WP(C)/49913/2025 WP(C)/35253/2025	KALPATARU HARIJAN VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// // ()
241	D-WP(C)/50563/2025 WP(C)/35254/2025	BHABAGRAHI DAS VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// // ()
242	D-WP(C)/49563/2025 WP(C)/35255/2025	SOUDAMINI MALLICK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// // ()
243	D-WP(C)/50509/2025 WP(C)/35256/2025	MANAS RANJAN PARIJA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // ()
244	D-WP(C)/50417/2025 WP(C)/35257/2025	SRIDHAR KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()
245	D-WP(C)/50516/2025 WP(C)/35258/2025	JAGABANDHU CHINDA VS SPL.LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, NUAPADA	KRUSHNA CHANDRA DASH VS	// // ()
246	D-WP(C)/50645/2025 WP(C)/35259/2025	ANSUMAN MANDAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
247	D-WP(C)/50316/2025 WP(C)/35260/2025	SIBA PRASAD SETHI VS COLLECTOR, BHADRAK	RABI NARAYAN PANDA VS	// // ()
248	D-WP(C)/49767/2025 WP(C)/35261/2025	NILAKANTHA MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// // ()
249	D-WP(C)/49796/2025 WP(C)/35262/2025	SOVAN SAMAL VS THE SUPERINTENDENT OF CGST AND CENTRAL EXICSE, KENDRAPARA CIRCLE	UPASANA BAL VS	// // ()

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250	D-WP(C)/49312/2025 WP(C)/35263/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
251	D-WP(C)/49610/2025 WP(C)/35264/2025	BISWANATH MISHRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
252	D-WP(C)/49764/2025 WP(C)/35265/2025	BIJAYA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
253	D-WP(C)/49788/2025 WP(C)/35266/2025	DHANESWAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
254	D-WP(C)/49543/2025 WP(C)/35267/2025	RINARANI BEHERA VS UNION OF INDIA	ACHYUTA NANDA ROUTRAY VS	// 0 //
255	D-WP(C)/50152/2025 WP(C)/35268/2025	SUJIT KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
256	D-WP(C)/49789/2025 WP(C)/35269/2025	PRIYANKA DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
257	D-WP(C)/50193/2025 WP(C)/35270/2025	DR. HRUSHIKESH PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
258	D-WP(C)/50289/2025 WP(C)/35271/2025	M/S SAI NATH ENTERPRISES VS ADDITIONAL COMMISSIONER CGST, BHUBANESWAR	KAJAL SAHOO VS	// 0 //
259	D-WP(C)/50466/2025 WP(C)/35272/2025	ODISHA ABHIBHABAK MAHASANGHA, BHUBANESWAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
260	D-WP(C)/50852/2025 WP(C)/35273/2025	KALPANA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
261	D-WP(C)/50713/2025	DHARANIDHAR SAHOO	ASHOK KUMAR SAHOO	//

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	WP(C)/35274/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/50201/2025 WP(C)/35275/2025	RAJDHANI SCHOOL OF NURSING, BBSR VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
263	D-WP(C)/49810/2025 WP(C)/35276/2025	PRAHALLAD PATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
264	D-WP(C)/50139/2025 WP(C)/35277/2025	AKHAYA KUMAR MALLICK VS SUPERINTENDING ARCHAEOLOGIST, ARCHAEOLOGICAL SURVEY OF INDIA, PURI CIRCLE	SIDDHANT SARANGI VS	// 0 //
265	D-WP(C)/50772/2025 WP(C)/35278/2025	SRIKANT DAS VS JOINT COMMISSIONER OF STATE TAX, (APPEAL), GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
266	D-WP(C)/50507/2025 WP(C)/35279/2025	M/S.DILLIP KUMAR PARIDA, BALESWAR VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE	ASIT KUMAR DASH VS	// 0 //
267	D-WP(C)/50637/2025 WP(C)/35280/2025	PRABHAT KUMAR BASA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/49744/2025 WP(C)/35281/2025	LOPAMUDRA ROUT VS SITAKANTA ROUT	UMARANI PANDA VS	// 0 //
269	D-WP(C)/49867/2025 WP(C)/35282/2025	SANKAR KUMAR PRUSTY VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
270	D-WP(C)/50642/2025 WP(C)/35283/2025	BISESWAR TUDU VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
271	D-WP(C)/49905/2025 WP(C)/35284/2025	BIMALA NAIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
272	D-WP(C)/50616/2025 WP(C)/35285/2025	JAYRAM PUJAHARI VS	PRABODHA CHANDRA NAYAK VS	// 0

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273	D-WP(C)/49987/2025 WP(C)/35286/2025	STATE OF ODISHA LAXMIDHAR PANDA VS COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// // ()
274	D-WP(C)/50086/2025 WP(C)/35287/2025	DR.NIRANJAN DAS VS STATE OF ODISHA	NIHAL RATH VS	// // ()
275	D-WP(C)/50286/2025 WP(C)/35288/2025	M/S RAJAT KUMAR SINGH,JHARSUIGUDA VS COMMISSIONER APPEALS GST CX AND CUSTOMS,BHUBANESWAR	KAJAL SAHOO VS	// // ()
276	D-WP(C)/50705/2025 WP(C)/35289/2025	STATE OF ODISHA VS M/S DHANURDHAR CHAMPATIRAY, BHUBANESWAR	DEBASHIS TRIPATHY, A.G.A VS	// // ()
277	D-WP(C)/49127/2025 WP(C)/35290/2025	SATYABRATA BALIARSINGH VS STATE OF ODISHA	SUBASH CHANDRA DASH VS	// // ()
278	D-WP(C)/50709/2025 WP(C)/35291/2025	STATE OF ODISHA VS M/S DHANURDHAR CHAMPATIRAY, BHUBANESWAR	DEBASHIS TRIPATHY, A.G.A VS	// // ()
279	D-WP(C)/51100/2025 WP(C)/35292/2025	ARJUNA MALIK VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
280	D-WP(C)/50425/2025 WP(C)/35293/2025	PRAVAT KUMAR ROUT VS EXECUTIVE ENGINEER (ELECTRICAL), BCDD-II	ASHOK KUMAR BEHERA VS	// // ()
281	D-WP(C)/31905/2025 WP(C)/35294/2025	RAJKISHORE NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // ()
282	D-WP(C)/51123/2025 WP(C)/35295/2025	BISWABANDITA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
283	D-WP(C)/50309/2025 WP(C)/35296/2025	MAHIA NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()

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284	D-WP(C)/51124/2025 WP(C)/35297/2025	SANNITA PRUSTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	D-WP(C)/50556/2025 WP(C)/35298/2025	TRILOK SUNDAR MOHANTY VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
286	D-WP(C)/50964/2025 WP(C)/35299/2025	SUSANTA KUMAR GIRI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
287	D-WP(C)/50572/2025 WP(C)/35300/2025	BISHNUPRIYA JENA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
288	D-WP(C)/50776/2025 WP(C)/35301/2025	RINA KHARA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
289	D-WP(C)/50775/2025 WP(C)/35302/2025	N. JANAKI AMMA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
290	D-WP(C)/50853/2025 WP(C)/35303/2025	BIKRAM KESHARI KANUNGO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
291	D-WP(C)/50346/2025 WP(C)/35304/2025	KAMAL LOCHAN BISWAL VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
292	D-WP(C)/50765/2025 WP(C)/35305/2025	S APARNA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
293	D-WP(C)/50787/2025 WP(C)/35306/2025	DEBADUTTA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
294	D-WP(C)/51110/2025 WP(C)/35307/2025	M/S BIRAJA ELECTRICAL AND CONSTRUCTION, JAJPUR VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
295	D-WP(C)/50063/2025	TRIBENI BEHERA	PRAFULLA KUMAR KAR	//

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	WP(C)/35308/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/50807/2025 WP(C)/35309/2025	STATE OF ODISHA VS M/S DHANURDHAR CHAMPATIRAY	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
297	D-WP(C)/49933/2025 WP(C)/35310/2025	TANUJA MOHANTY VS STATE TRANSPORT AUTHORITY , CUTTACK	DEBASIS MOHAPATRA VS	// 0 //
298	D-WP(C)/50826/2025 WP(C)/35311/2025	NITYANANDA DHURUA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
299	D-WP(C)/50777/2025 WP(C)/35312/2025	STATE OF ODISHA VS M/S DHANURDHAR CHAMPATIRAY, BHUBANESWAR	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
300	D-WP(C)/50778/2025 WP(C)/35313/2025	TIKAN NAYAK VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
301	D-WP(C)/50420/2025 WP(C)/35314/2025	SUSHIL KUMAR CHOUDHURY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
302	D-WP(C)/50177/2025 WP(C)/35315/2025	PUJA ORAM VS ALOK ORAM	ASWINI KUMAR DASH VS	// JUDGE, FAMILY COURT, SAMBALPUR EC/0000018/2025
303	D-WP(C)/51005/2025 WP(C)/35316/2025	UTTAM BARIK VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// 0 //
304	D-WP(C)/50782/2025 WP(C)/35317/2025	STATE OF ODISHA VS M/S DHANURDHAR CHAMPATIRAY, BHUBANESWAR	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
305	D-WP(C)/50392/2025 WP(C)/35318/2025	GURU PRASAD DAKUA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
306	D-WP(C)/50060/2025 WP(C)/35319/2025	BIJAY KUMAR MOHANTY VS	HRUDANANDA MOHAPATRA VS	// 0

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307	D-WP(C)/50533/2025 WP(C)/35320/2025	STATE OF ODISHA GITANJALI SA VS	SANGRAM JENA VS	// // 0
308	D-WP(C)/50903/2025 WP(C)/35321/2025	STATE OF ODISHA DEBRAJ RANAHANDOL VS	MANORANJAN DAS VS	// // 0
309	D-WP(C)/50603/2025 WP(C)/35322/2025	STATE OF ODISHA BABULI PRADHAN VS	SRINIBAS KHANDEI VS	// // 0
310	D-WP(C)/50016/2025 WP(C)/35323/2025	STATE OF ODISHA SABYASACHI MOHANTY VS	SURYA PRATAP DEO VS	// // 0
311	D-WP(C)/50620/2025 WP(C)/35324/2025	M/S JAIN BUILDERS AND DEVELOPERS, CUTTACK CHAITANYA SUBUDHI VS	SRINIBAS KHANDAI VS	// // 0
312	D-WP(C)/50608/2025 WP(C)/35325/2025	STATE OF ODISHA SAMBIT KUMAR SAHOO VS	SRINIBAS KHANDEI VS	// // 0
313	D-WP(C)/50604/2025 WP(C)/35326/2025	THE STATE OF ODISHA RAMAKANTA SWAIN VS	SRINIBAS KHANDEI VS	// // 0
314	D-WP(C)/50491/2025 WP(C)/35327/2025	THE STATE OF ODISHA KAILASH CHANDRA AYACH VS	TUSHAR KANTA NAYAK VS	// // 0
315	D-WP(C)/50717/2025 WP(C)/35328/2025	STATE OF ODISHA PRADEEP KUMAR PADHI VS	SRINIVAS MOHANTY VS	// // 0
316	D-WP(C)/50607/2025 WP(C)/35329/2025	STATE OF ODISHA LALITA MANGARAJ VS	SRINIBAS KHANDEI VS	// // 0
317	D-WP(C)/50062/2025 WP(C)/35330/2025	STATE OF ODISHA USHARANI SAMAL VS	PRONOY MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/50522/2025 WP(C)/35331/2025	VISA STEEL LIMITED, BHUBANESWAR VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
319	D-WP(C)/50774/2025 WP(C)/35332/2025	SNIGDHA PARIDA VS BRANCH MANAGER, INDIAN BANK, CUTTACK	SUKANTA KUMAR DALAI VS	// 0 //
320	D-WP(C)/50601/2025 WP(C)/35333/2025	KABITA ROUT VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
321	D-WP(C)/50249/2025 WP(C)/35334/2025	NELSON BADA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
322	D-WP(C)/50606/2025 WP(C)/35335/2025	PRAKASH DUTTA VS THE STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //
323	D-WP(C)/50523/2025 WP(C)/35336/2025	PRAVASINI MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
324	D-WP(C)/51119/2025 WP(C)/35337/2025	BIJAYA KUMAR SUNA VS DISTRICT JUDGE, BARGARH	PITAMBAR PANDA VS	// 0 //
325	D-WP(C)/50613/2025 WP(C)/35338/2025	SANJIB BARIK VS STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //
326	D-WP(C)/50487/2025 WP(C)/35339/2025	TRINATH GIRI VS ADDL.REGIONAL TRANSPORT OFFICER, BARBIL	ASMIYA RANJAN MAJHI VS	// 0 //
327	D-WP(C)/50614/2025 WP(C)/35340/2025	BIPIN PANDA VS THE STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //
328	D-WP(C)/50575/2025 WP(C)/35341/2025	SURENDRANATH LENKA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
329	D-WP(C)/50786/2025	MANJURI MAHUKA	AMIYA KUMAR CHHATOI	//

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	WP(C)/35342/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/50916/2025	DHARITRI NAYAK	KUNAL KUMAR SWAIN	//
	WP(C)/35343/2025	VS STATE OF ODISHA	VS	() //
331	D-WP(C)/48768/2025	S.S.B. REGIONAL INSTITUTE OF SCIENCE AND TECHNOLOGY, MAYURBHANJ	SUSANTA DASH	//
	WP(C)/35344/2025	VS PRESIDING OFFICER, LABOUR COURT BHUBANESWAR	VS	() //
332	D-WP(C)/50393/2025	MANAGING COMMITTEE OF TARAKABEDA KUMURISINGHA HIGH SCHOOL, DHENKANAL	KUNAL KUMAR SWAIN	//
	WP(C)/35345/2025	VS STATE OF ODISHA	VS	() //
333	D-WP(C)/51003/2025	BIJAY KUMAR PASCHIMKABAT	SURENDRA KUMAR SAHOO	//
	WP(C)/35346/2025	VS STATE OF ODISHA	VS	() //
334	D-WP(C)/50910/2025	NIDHI MEHER	KUNAL KUMAR SWAIN	//
	WP(C)/35347/2025	VS STATE OF ODISHA	VS	() //
335	D-WPCRL/37530/2025	BASUDEB PRADHAN	BIBHU PRASAD MOHANTY	BRAHMAGIRI /376 /2025
	WPCRL/164/2025	VS STATE OF ODISHA	VS	() //
336	D-ABLAPL/37833/2025	BABUNA @ PRAKASH KUMAR JENA	BISWORANJAN SWAIN	BHANDARIPOKHARI /524 /2025
	ABLAPL/14209/2025	VS STATE OF ODISHA	VS	() //
337	D-ABLAPL/37841/2025	MOHAN TAREI	UMAKANTA BARIK	KHALLIKOTE /998 /2025
	ABLAPL/14210/2025	VS STATE OF ODISHA	VS	() //
338	D-ABLAPL/37846/2025	SATYA PRAKASH MOHAPATRA	PRAKASH CHANDRA DASH	MARINE PS AT JAMBO /235 /2025
	ABLAPL/14211/2025	VS STATE OF ODISHA	VS	() //
339	D-ABLAPL/37847/2025	DEEPAK KUMAR SAHU @ DEEPAK SAHU	JUGALA KISHORE PANDA	TARBHA /123 /2025
	ABLAPL/14212/2025	VS STATE OF ODISHA	VS	() //
340	D-ABLAPL/37712/2025	NARI @ NARENDRA BISWAL	BIPIN KUMAR NAYAK	NIMAPADA /351 /2025
	ABLAPL/14213/2025	VS	VS	()

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341	D-ABLAPL/37734/2025 ABLAPL/14214/2025	STATE OF ODISHA PRASANT KUMAR SETHY VS	AVIRAM PATRA VS	// BALIANTA P.S. /598 /2025 ()
342	D-ABLAPL/37853/2025 ABLAPL/14215/2025	STATE OF ODISHA DASARATHA MAJHI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /147 /2025 ()
343	D-ABLAPL/37911/2025 ABLAPL/14216/2025	STATE OF ODISHA JITEN @ SANTOSH MAJHI VS	PRADIPTA KUMAR SINGH VS	// HEMGIR /409 /2025 ()
344	D-ABLAPL/37909/2025 ABLAPL/14217/2025	STATE OF ODISHA NABA KISHORE PATASANI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /736 /2025 ()
345	D-ABLAPL/37744/2025 ABLAPL/14218/2025	STATE OF ODISHA UDAYA DAS VS	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /595 /2025 ()
346	D-ABLAPL/37634/2025 ABLAPL/14219/2025	STATE OF ODISHA PURNA CHANDRA PRADHAN @ DORA VS	STHITI PRAGYAN SUNANDINI VS	// SATYABADI /392 /2025 ()
347	D-ABLAPL/37778/2025 ABLAPL/14220/2025	STATE OF ODISHA GOPAL DAS ADHIKARI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /545 /2023 ()
348	D-ABLAPL/37811/2025 ABLAPL/14221/2025	STATE OF ODISHA RITIK KUMAR VS	RAKESH KUMAR MALLICK VS	// PLANTSITE /973 /2025 ()
349	D-ABLAPL/32205/2025 ABLAPL/14222/2025	STATE OF ODISHA JYOTI RANJAN NAYAK VS	SURYAKANTA DASMOHAPATRA VS	// BENTKAR (42 MOUZA) UPD CUTTACK ()
350	D-ABLAPL/37865/2025 ABLAPL/14223/2025	STATE OF ODISHA RAJAT DAS VS	JAYAKRISHNA MOHAPATRA VS	// DHAMNAGAR /456 /2025 ()
351	D-ABLAPL/35544/2025 ABLAPL/14224/2025	STATE OF ODISHA ANIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE SADAR /322 /2025 () //

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352	D-ABLAPL/38023/2025 ABLAPL/14225/2025	SK. HABIBOOR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PURUNABAZAR /78 /2017 () //
353	D-ABLAPL/37867/2025 ABLAPL/14226/2025	BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	MADHUPATNA /346 /2025 () //
354	D-ABLAPL/38024/2025 ABLAPL/14227/2025	SK. HABIBOOR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PURUNABAZAR /90 /2017 () //
355	D-ABLAPL/36850/2025 ABLAPL/14228/2025	SAKTIKANTA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	SECTOR-7 /266 /2025 () //
356	D-ABLAPL/37868/2025 ABLAPL/14229/2025	LABA BISHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /116 /2025 () //
357	D-ABLAPL/38026/2025 ABLAPL/14230/2025	SK. HABIBOOR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PURUNABAZAR /89 /2017 () //
358	D-ABLAPL/35482/2025 ABLAPL/14231/2025	SUBALAYA BHUE @ ROUT VS STATE OF ODISHA	TUSARKANTI PRAHARAJ VS	BOLANGIR TOWN /141 /2023 () //
359	D-ABLAPL/37193/2025 ABLAPL/14232/2025	RAJESH SATAPATHY @ RAJESH KUMAR SATAPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGANNATHA PRASAD /474 /2025 () //
360	D-ABLAPL/38033/2025 ABLAPL/14233/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /353 /2025 () //
361	D-ABLAPL/37489/2025 ABLAPL/14234/2025	LOCHAN MARTHA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	JODAPADAR /89 /2025 () //
362	D-ABLAPL/38034/2025 ABLAPL/14235/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /348 /2025 () //
363	D-ABLAPL/37428/2025	BINOD DAS	DEEPAK KU SAHOO	MARSHAGHAI /346 /2025

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	ABLAPL/14236/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/37571/2025 ABLAPL/14237/2025	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /605 /2025 () //
365	D-ABLAPL/38035/2025 ABLAPL/14238/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /345 /2025 () //
366	D-ABLAPL/38036/2025 ABLAPL/14239/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /351 /2025 () //
367	D-ABLAPL/37435/2025 ABLAPL/14240/2025	ASHOK PRADHAN VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	/ /0 () //
368	D-ABLAPL/38038/2025 ABLAPL/14241/2025	BUTU @ NIRANJAN PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /921 /2025 () //
369	D-ABLAPL/37651/2025 ABLAPL/14242/2025	REENA TETE VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HATIBARI /87 /2024 () //
370	D-ABLAPL/38039/2025 ABLAPL/14243/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /344 /2025 () //
371	D-ABLAPL/37774/2025 ABLAPL/14244/2025	SANJIB KUMAR ROUT VS STATE OF ODISHA	MANASI MOHAPATRA VS	NAYAPALLI P.S. /230 /2025 () //
372	D-ABLAPL/38040/2025 ABLAPL/14245/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /342 /2025 () //
373	D-ABLAPL/37871/2025 ABLAPL/14246/2025	PRITAM MARANDI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SARAT /108 /2025 () //
374	D-ABLAPL/37543/2025 ABLAPL/14247/2025	JNANALIPSA SAHOO VS	DEBADEEPTA SAHOO VS	MANGALA BAG /403 /2025 ()

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375	D-ABLAPL/37952/2025 ABLAPL/14248/2025	STATE OF ODISHA BABUL @ KRISHNA PANIGRAHI VS	ABHIJIT DAS VS	// SURADA /325 /2025 ()
376	D-ABLAPL/37880/2025 ABLAPL/14249/2025	STATE OF ODISHA RAGHU NAYAK VS	MANORANJAN PADHY VS	// JEYPORE TOWN /419 /2025 ()
377	D-ABLAPL/37935/2025 ABLAPL/14250/2025	STATE OF ODISHA SIDHARTHA SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /889 /2025 ()
378	D-ABLAPL/37955/2025 ABLAPL/14251/2025	STATE OF ODISHA UTTAM PARIDA VS	ARIJEET MISHRA VS	// RAJNAGAR /466 /2024 ()
379	D-ABLAPL/37440/2025 ABLAPL/14252/2025	STATE OF ODISHA SABYASACHI MOHAPATRA VS	LINGARAJ SARANGI VS	// KHARABEL NAGAR P.S. /497 /2025 ()
380	D-ABLAPL/38021/2025 ABLAPL/14253/2025	STATE OF ODISHA BABU @ JOYDEEP BEHERA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /1239 /2025 ()
381	D-ABLAPL/37944/2025 ABLAPL/14254/2025	STATE OF ODISHA PRATIK THAWAIT @ PRATEEK THAWAIT VS	BIJAYA KUMAR RAGADA VS	// MAHILA PS SAMBALPUR /98 /2025 ()
382	D-ABLAPL/37433/2025 ABLAPL/14255/2025	STATE OF ODISHA SANJAY KUMAR LENKA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /605 /2025 ()
383	D-ABLAPL/37445/2025 ABLAPL/14256/2025	STATE OF ODISHA UTTAM KUMAR DANDPAT VS	AJIT KUMAR PANDA VS	// JHARPOKHARIA /260 /2025 ()
384	D-ABLAPL/37450/2025 ABLAPL/14257/2025	STATE OF ODISHA SAMIR KUMAR DAS VS	AJIT KUMAR PANDA VS	// JHARPOKHARIA /260 /2025 ()
385	D-ABLAPL/37472/2025 ABLAPL/14258/2025	STATE OF ODISHA SUPRAVA MOHAPATRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// MARSHAGHAI /352 /2025 () //

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386	D-ABLAPL/37563/2025 ABLAPL/14259/2025	NAKHIA MALIK @ PRAKASH MALICK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PATTAMUNDAI /320 /2025 () //
387	D-ABLAPL/37567/2025 ABLAPL/14260/2025	GUDU @ HIMANSU BARIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	CAPITAL P.S. /650 /2025 () //
388	D-ABLAPL/38044/2025 ABLAPL/14261/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /343 /2025 () //
389	D-ABLAPL/38045/2025 ABLAPL/14262/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /349 /2025 () //
390	D-ABLAPL/38046/2025 ABLAPL/14263/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /347 /2025 () //
391	D-ABLAPL/38047/2025 ABLAPL/14264/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /352 /2025 () //
392	D-ABLAPL/37583/2025 ABLAPL/14265/2025	ACHYUTANANDA TARAI @ ACHHUTANANDA TARAI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	PATTAMUNDAI RURAL PS /440 /2025 () //
393	D-ABLAPL/38114/2025 ABLAPL/14266/2025	KAMALAKANTA MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /262 /2025 () //
394	D-ABLAPL/37918/2025 ABLAPL/14267/2025	BIKASH JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /111 /2025 () //
395	D-ABLAPL/38116/2025 ABLAPL/14268/2025	KAUSHLYA MAJHI VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	HEMGIR /409 /2025 () //
396	D-ABLAPL/37922/2025 ABLAPL/14269/2025	PRAFULLA MALLIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /223 /2024 () //
397	D-ABLAPL/38125/2025	SANTOSH NAYAK @ SANU	SUSANTA KUMAR LENKA	RAIKIA /254 /2025

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	ABLAPL/14270/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/37938/2025 ABLAPL/14271/2025	SUSHANTA NAYAK @ SUSANT NAYAK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BARANGA /670 /2025 () //
399	D-ABLAPL/38134/2025 ABLAPL/14272/2025	TUNA KALANDI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /247 /2025 () //
400	D-ABLAPL/37719/2025 ABLAPL/14273/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /326 /2025 () //
401	D-ABLAPL/37722/2025 ABLAPL/14274/2025	SANJAY JENA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	BHANDARIPOKHARI /405 /2025 () //
402	D-ABLAPL/37945/2025 ABLAPL/14275/2025	SUBHAM PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	K.NUAGAON /344 /2025 () //
403	D-ABLAPL/38135/2025 ABLAPL/14276/2025	DUSMANT DEHURY VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000193/2025
404	D-ABLAPL/37881/2025 ABLAPL/14277/2025	SANAND SAHU @ SANANDA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /219 /2025 () //
405	D-ABLAPL/38165/2025 ABLAPL/14278/2025	RAMESH CHANDRA MURMU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /727 /2025 () //
406	D-ABLAPL/38016/2025 ABLAPL/14279/2025	CHARAN BEHERA @ ARTATRAN BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /237 /2025 () //
407	D-ABLAPL/38030/2025 ABLAPL/14280/2025	SHANTI LATA NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	MAHILA P.S. BUXIBAZAR /97 /2025 () //
408	D-ABLAPL/38172/2025 ABLAPL/14281/2025	NITEI NANDA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /337 /2025 ()

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409	D-ABLAPL/37914/2025 ABLAPL/14282/2025	STATE OF ODISHA BIJAYA SABAR VS	JYOTIRMAYA SAHOO VS	// / /0 ()
410	D-ABLAPL/38032/2025 ABLAPL/14283/2025	STATE OF ODISHA KULAMANI SAHANI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
411	D-ABLAPL/38179/2025 ABLAPL/14284/2025	STATE OF ODISHA SADHU CHARAN BARIK VS	GOPAL KRUSHNA ACHARYA VS	// KHANTAPADA /277 /2025 ()
412	D-ABLAPL/38042/2025 ABLAPL/14285/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK @ BAPI VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /346 /2025 ()
413	D-ABLAPL/38192/2025 ABLAPL/14286/2025	STATE OF ODISHA DHANAMANI JUED VS	AMIT KUMAR SAA VS	// AGALPUR /204 /2025 ()
414	D-ABLAPL/38043/2025 ABLAPL/14287/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /350 /2025 () //